

**Roznama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: ACJM - V  
Before: Sri Jyoti Kumar Kashyap  
Dated 01-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/16602/2014	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
2	CRI. CASE/1787/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
3	CRI. CASE/2463/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
4	CRI. CASE/2442/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
5	CRI. CASE/2459/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
6	CRI. CASE/145/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
7	CRI. CASE/538/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
8	CRI. CASE/1043/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
9	CRI. CASE/644/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
10	CRI. CASE/841/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
11	CRI. CASE/1135/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
12	CRI. CASE/1136/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
13	CRI. CASE/1159/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
14	CRI. CASE/1241/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
15	CRI. CASE/1200/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
16	CRI. CASE/1201/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :22-04-2022
17	CRI. CASE/1257/2021	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :15-02-2022
18	CRI. CASE/16251/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
19	CRI. CASE/4788/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
20	CRI. CASE/4910/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
21	CRI. CASE/8409/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
22	CRI. CASE/6345/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
23	CRI. CASE/15624/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022
24	CRI. CASE/16127/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :16-03-2022

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S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
25	CRI. CASE/16777/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
26	CRI. CASE/20448/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
27	CRI. CASE/22/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-02-2022
28	CRI. CASE/951/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
29	CRI. CASE/1493/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
30	CRI. CASE/1608/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
31	CRI. CASE/1817/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
32	CRI. CASE/116/2006	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
33	CRI. CASE/1140/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
34	CRI. CASE/1223/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
35	CRI. CASE/1383/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
36	CRI. CASE/2115/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
37	CRI. CASE/41/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
38	CRI. CASE/136/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
39	Indian Penal Code (IPC)/762/2008	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-02-2022
40	CRI. CASE/1907/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-03-2022
41	CRI. CASE/2485/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-02-2022
42	CRI. CASE/7752/2013	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-03-2022
43	CRI. CASE/15666/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-03-2022
44	Cr. Case Complaint (P)/592/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :21-04-2022
45	CRI. CASE/6695/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
46	CRI. CASE/14055/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
47	CRI. CASE/10809/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
48	CRI. CASE/4711/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022

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49	CRI. CASE/8642/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
50	CRI. CASE/10526/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
51	Cr. Case Complaint (P)/5796/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
52	CRI. CASE/377/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
53	CRI. CASE/2464/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
54	CRI. CASE/67/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
55	CRI. CASE/2064/2018	Order Passed: Stage :ORDER Sub Satge :----	Next Date of Hearing :03-02-2022
56	CRI. CASE/162/2021	Order Passed: Stage :Appearance from Custody Sub Satge :----	Next Date of Hearing :15-02-2022

<b>No. of Cases Heard</b>	<b>56</b>
<b>No. of Cases listed</b>	<b>56</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**